



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**DIVISION BENCH-I AND SINGLE BENCH OF HONOURABLE
MR. JUSTICE M.R. PATHAK WILL SIT AFTER RISING
OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WA/162/2021	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	MR. A DAS
	WITH			
4	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
5	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	WITH			
6	WA/201/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BRAHMAPUTRA CARBON LTD	MR. S C KEYAL	MR. A DAS
	WITH			
7	WA/202/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO PACKAGING INDUSTRIES	MR. S C KEYAL	
	WITH			
8	WA/203/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S BARAK ALLOY	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA

9	WITH WA/204/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
10	WITH WA/205/2021	THE UNON OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	MR. S C KEYAL	
11	WITH WA/206/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S SHANDAR PAINTS INDUSTRY(UNIT-II)	MR. S C KEYAL	
12	WITH WA/207/2021	THE UNION OF INDIA AND 2 ORS. Versus K.D CEMENTS	MR. S C KEYAL	
13	WITH WA/208/2021	THE UNION OF INDIA AND 4 ORS Versus BULLAND CEMENT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
14	WITH WA/209/2021	THE UNION OF INDIA AND 3 ORS. Versus PRAG ELECTRICALS PVT LTD	MR. S C KEYAL	
15	WITH WA/210/2021	THE UNION OF INDIA AND 2 ORS. Versus K. D COKES	MR. S C KEYAL	
16	WITH WA/211/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S PURBANCHAL CEMENT LTD. E	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
17	WITH WA/212/2021	THE UNION OF INDIA AND ANR Versus M/S INDIA CARBON LTD.	MR. S C KEYAL	
18	WITH WA/213/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	MR. A DAS
19	WITH WA/219/2021	THE UNION OF INDIA AND 2 ORS. Versus NORTH EAST ROOFING (P) LTD.	MR. S C KEYAL	
20	WITH WA/220/2021	THE UNION OF INDIA AND 5 ORS. Versus OZONE PHARMACEUTICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
21	WITH WA/221/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	
22	WITH WA/222/2021	THE UNION OF INDIA AND ANR. Versus M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
23	WITH WA/223/2021	THE UNION OF INDIA AND 2 ORS. Versus ASSAM ROOFING LIMITED A	MR. S C KEYAL	

24	WITH WA/224/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI
25	WITH WA/225/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
26	WITH WA/226/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
27	WITH WA/227/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
28	WITH WA/230/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
29	WITH WA/231/2021	UNION OF INDIA AND 2 ORS. Versus KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
30	WITH WA/232/2021 CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. Versus MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
31	WITH WA/233/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL	
32	WITH WA/234/2021	THE UNION OF OF INDIA AND 2 ORS Versus CENT PLY	MR. S C KEYAL	
33	WITH WA/235/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK ISPAT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
34	WITH WA/242/2021	THE UNION OF INDIA AND ANR. Versus M/S K. D IRON AND STEEL CO. E	MR. S C KEYAL	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. P DEKA MR. A CHETIA MS. S KATAKEY MR M SAHEWALLA MS. S. TODI
35	WITH WA/243/2021	THE UNION OF INDIA AND 2 ORS. Versus CEMENT INTERNATIONAL LTD. F	MR. S C KEYAL	

36	WITH WA/244/2021	THE UNION OF INDIA AND 3 ORS.. Versus M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S C KEYAL	
37	WITH WA/245/2021	THE UNION OF INDIA AND ANR. Versus UPPER ASSAM PETROCOKE PVT. LTD E	MR. S C KEYAL	
38	WITH WA/246/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S RIVER VALLEY CORPORATION, ADMISSION	MR. S C KEYAL	
39	WA/260/2021 FIXED	THE UNION OF INDIA AND 3 ORS. Versus M/S JOYSHREE POWEROL	MR. S C KEYAL	
40	WITH WA/261/2021	THE UNION OF INDIA AND 3 ORS. Versus GREENPLY INDUSTRIES	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
41	WITH WA/262/2021	THE UNION OF INDIA AND 2 ORS. Versus PDP STEEL LTD.	MR. S C KEYAL	

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
21	WP(C)/4639/2021 FIXED	JAAAN PARIK @ SANJAY PARIK Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
22	WP(C)/5484/2021 B/O	TONNY PATEY AND 239 ORS Versus THE STATE OF ARUACHAL PRADESH AND 146 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
23	WP(C)/5520/2021 B/O	M/S MANASAROWAR AGRO TRADES AND PROCESSING PVT LTD Versus THE UNION BANK OF INDIA AND 3 ORS	MR. S SAHU	
<u>ADMISSION</u>				
24	WA/263/2021 B/O	GOURAV GOHAIN BORUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, RAILWAY
25	WA/264/2021 B/O	ATUL CHANDRA ROY Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MR. S BANIK MR. S K ROY MS P M SARMA	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

14	I.A.(Civil)/1686/2021 in WP(C)/2117/2021	MD. EJA HAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2117/2021 B/O - ON 07.10.2021 - WITH LCR	MD. EJA HAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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4)	MR R GOENKA	28-09-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	Cont.Cas(C)/396/2021 B/O	AZHAR ALI MD. AZAHAR ALI, Versus GYANENDRA DEV TRIPATHI, I.A.S. AND 2 ORS	MR A ISLAM MR M RANA	
16	WP(C)/4626/2021 FIXED	SHAFIQL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM MR. M DUTTA (r-6) MR. N UDDIN (r-6) MR. M ISLAM (r-6)
17	WP(C)/4901/2021 CAVT. NO.06002/021, FIXED	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	GA, ASSAM MR. N N B CHOUDHURY SC, APDCL MR. N SARKAR MR. N SARKAR MR P K BASU MR P K BASU MR N M DEKA MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
18	WP(C)/5201/2021 BY SLIP	AMAR ALI SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. N BARMAN MR. R BAISHYA MR. B K GOSWAMI	SC UCO BANK ASSTT.S.G.I. SC, F C I
19	WP(C)/5277/2021 FIXED	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C

20	WITH WP(C)/505/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
21	WP(C)/5342/2021 BY SLIP	DHARAMPAL SATYAPAL LTD. AND 2 ORS. Versus DESIGNATED OFFICER AND CENTRAL LICENSING AUTHORITY AND 2 ORS.	MR. A LAL MR. U PATHAK	SC, HEALTH AND F W ASSTT.S.G.I.
22	WP(C)/5363/2021 FIXED	MD. IMDAD HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	SC, FOREST SC, POLLUTION CONTROL BOARD
23	WP(C)/5408/2021 BY SLIP	PASCHIM MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM
24	WP(C)/5425/2021 BY SLIP	NOJMUL ALI AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR P P MEDHI MR. S A CHOUDHURY	GA, ASSAM SC, NHAI ASSTT.S.G.I.
25	WP(C)/5436/2021 BY SLIP	M/S JOGANIAR AND ANR Versus THE MISING AUTONOMOUS COUNCIL AND ANR	MR R SENSUA MR P H KONWAR	SC, M A C
26	WP(C)/5438/2021 BY SLIP	TILAK GOGOI Versus PUNJAB NATIONAL BANK AND 2 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	SC, PNB
27	WP(C)/5451/2021 BY SLIP	AMINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
28	WP(C)/5463/2021 BY SLIP	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
29	WP(C)/5464/2021 BY SLIP	DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS	S N SARMA MR. S K KEJRIWAL MR. R ALI	SC, REVENUE
30	WP(C)/5466/2021 BY SLIP	JUSHEFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR D R GOGOI MS. S E AHMED	GA, ASSAM
31	WP(C)/5469/2021 BY SLIP	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, REVENUE SC, BTC
32	WP(C)/5472/2021 BY SLIP	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
33	WP(C)/5509/2021 B/O	LALCHAND AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
34	WP(C)/5510/2021 B/O	JAYANTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, ASSAM SC, EXCISE DEPTT.
35	WP(C)/5512/2021 B/O	ASHISH NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	SC, PNRD GA, ASSAM
36	WP(C)/5515/2021 B/O	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
ORDERS				
37	WP(C)/4708/2021 BY SLIP	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL

WITH
I.A.(Civil)/1667/2021
in WP(C)/4708/2021

PRASENJIT KAKATI AND ANR.
Versus
THE STATE OF ASSAM AND 9 ORS.

MS. M SARMAH
MS D BORGOHAIN
MR. P GOHAIN

GA, ASSAM
SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Crl.A./199/2018 (AT 10:30 AM)	MD SAH ALOM @ MD SAH ALOM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MR. F U BAISHYA	MR. U SAIKIA (R2) MS. B BHUYAN(ADDL.PP, ASSAM) MR. R K NATH (R2)
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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
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9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**ITEM NO. 9 HAS BEEN TRANSFERRED TO
COURT NO. 6]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	AB/1110/2021 B/O	HABIJUR RAHMAN @ HAFIJUR RAHMAN @ HABU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
33	Bail Appln./2195/2021 B/O	ARJUN TAID Versus THE STATE OF ASSAM	MR. A KHANIKAR	
MOTION (BA)				
34	Bail Appln./2791/2021 B/O	AMITAVA SARMA @ BACHU Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
35	Bail Appln./2792/2021 B/O	BIPRO KUMAR NAG Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
36	Bail Appln./2796/2021 B/O	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
37	Bail Appln./2800/2021 B/O	MD. ISMAIL ALI Versus THE STATE OF ASSAM	MR. B K BHAGAWATI MS K KALITA	PP, ASSAM
38	Bail Appln./2801/2021 B/O	ABINASH NEOG Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
39	Bail Appln./2805/2021 B/O	RATUL DEORI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
40	Bail Appln./2806/2021 B/O	AFJAL ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
41	Bail Appln./2809/2021 B/O	PARAG SARMAH @ PORAG SARMA AND ANR Versus THE STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM

42	Bail Appln./2814/2021 B/O	BIJOY BANIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
43	Bail Appln./2816/2021 B/O	ANITA BORO AND ANR. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
44	Bail Appln./2823/2021 B/O	JOHIRUL ISLAM @ JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
45	Bail Appln./2825/2021 B/O	DADHI RAM BORO Versus THE STATE OF ASSAM	MR S DEKA MR. R K TALUKDAR	PP, ASSAM
<u>MOTION</u>				
46	AB/3291/2021 B/O	MANIK SAHA AND 4 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
47	AB/3305/2021 B/O	NUR ALOM Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
48	AB/3306/2021 B/O	SAJURUDDIN @ SAJIRUDDIN GOWAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
49	AB/3307/2021 B/O	LOHIT CH. BARO Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
50	AB/3308/2021 B/O	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
51	AB/3309/2021 B/O	JEHERUL ISLAM @ JEHERUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
52	AB/3310/2021 B/O	MOYNUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
53	AB/3316/2021 B/O	HARI KUMAR GOALA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
54	AB/3319/2021 B/O	PRASANNA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
55	AB/3320/2021 B/O	AFAZ UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
56	AB/3321/2021 B/O	SUBHASH MAZUMDAR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
57	AB/3323/2021 B/O	SANJOY LOING Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
58	AB/3325/2021 B/O	REKIB AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
59	AB/3327/2021 B/O	UMA DEVI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
60	AB/3333/2021 B/O	RUPCHAN ALI AND 19 ORS. Versus STATE OF ASSAM	MD. A A KHAN MD B HUSSAIN	PP, ASSAM

61	AB/3334/2021 B/O	FAIZUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2636/2021 FIXED	KANAK SWARGIARY Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY MS. M DAIMARY	PP, ASSAM
63	Bail Appln./2637/2021 FIXED	NIRUPOMA SWARGIARY Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY MS. M DAIMARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
32	Crl.Pet./344/2021	NAVNATH TUKARAM DHAIGUDE Versus UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. P N GOSWAMI (R-2) MR. B SARMA(ADDL. PP) SC, CUSTOMS
	WITH			
33	Crl.Pet./63/2021	NAVNATH TUKARAM DHAIGUDE Versus THE STATE OF ASSAM AND 3 ORS	MR T THAKURIA	PP, ASSAM SC, FOREST
MOTION (BA)				
34	Bail Appln./2539/2021 FIXED	SURAJ DAS @ SURAJ KUMAR DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
35	Bail Appln./2750/2021 FIXED	PRADIP CHANDRA DAS Versus THE STATE OF ASSAM	MR. S ROY MR. B K DAS MR. M H LASKAR	PP, ASSAM
	WITH			
36	Bail Appln./2557/2021	ANJAN CHOUDHURY Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
37	Bail Appln./2799/2021 B/O	RAKESH YAMBEN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
38	Bail Appln./2808/2021 B/O	MD. MIRANDAD RAHMAN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
39	Bail Appln./2820/2021 B/O	RAJESH KUMAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
MOTION				
40	AB/3105/2021 B/O	MD. NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM

41	AB/3244/2021	AJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. M H LASKAR	PP, ASSAM
42	AB/3289/2021 B/O	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
43	AB/3292/2021 B/O	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
44	AB/3299/2021 B/O	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
45	AB/3302/2021 B/O	SANJIT CH NATH Versus THE STATE OF ASSAM	MR Z ALAM MR. K H SAIKIA MS. S NAZNEEN	PP, ASSAM
46	AB/3311/2021 B/O	RUPAK KUMAR NAZIR Versus THE STATE OF ASSAM	MR. N CHOUDHURY MR. L M RAHMAN	PP, ASSAM
47	AB/3313/2021 B/O	DEEP JYOTI BORAH Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
48	AB/3328/2021 B/O	PRABIR CHANDRA BHATTA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
49	AB/3330/2021 B/O	AMARENDRA ROY Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM

BAIL HEARING

ORDERS

50	I.A.(CrI.)/83/2021 in CrI.Rev.P./845/2021	SHOHIDUL ISLAM Versus MEHERA KHATUN	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	MR M RAHMAN
	WITH CrI.Rev.P./845/2021 (Filing Number)	SHOHIDUL ISLAM Versus MEHERA KHATUN (B)	MR. M U MAHMUD	
51	I.A.(CrI.)/415/2021 B/O in AB/2592/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH AB/2592/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
52	AB/2596/2021	MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH I.A.(CrI.)/417/2021 in AB/2596/2021	MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH			
53	AB/2703/2021	BARUN RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
54	AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH I.A.(CrI.)/418/2021 in AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM

55	WITH AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	WITH I.A.(CrI.)/416/2021 in AB/2722/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
56	WITH AB/2736/2021	NANDO LAL SHAHU Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
57	WITH AB/2743/2021	HITESH DUTTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
58	WITH AB/2761/2021	RAHIM ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
59	WITH AB/2781/2021	NAJRUL HAQUE Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
60	WITH AB/2792/2021	DILIP NATH @ DILIP KR. NATH AND ANR. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
61	WITH AB/2806/2021	KULDIP BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
62	WITH AB/2867/2021	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/5393/2021 FIXED	SUBHAM RAY Versus THE NATIONAL INSTITUTE OF OPEN SCHOOLING AND 3 ORS	MR R DHAR	
17	WP(C)/5476/2021 B/O	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MS P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
18	WP(C)/5491/2021	GAYATRI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
19	WP(C)/5497/2021	ZOLI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5503/2021 B/O	JERIFA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHOAIN MR. P GOHAIN	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5504/2021 B/O	ABHILASH SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN MR A HAWARI	GA, ASSAM
22	WP(C)/5506/2021 B/O	HEM KANTA PHUKAN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG
23	WP(C)/5508/2021 B/O	SULTAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
24	WP(C)/5516/2021 B/O	ANWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU
25	WP(C)/5517/2021 B/O	NAZRUL ISLAM AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, EDU

26	WP(C)/5518/2021 B/O	ADHIR DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
27	WP(C)/5519/2021 B/O	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU
28	WP(C)/5522/2021 B/O	MD. CHERAG ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, ELEM. EDU GA, ASSAM
29	WP(C)/5523/2021 B/O	RAHUL DEKA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MS. S B CHOUDHURY	SC, SEC. EDU. GA, ASSAM
30	WP(C)/5524/2021 B/O	PURNIMA BORUAH AND 139 ORS Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. K M MAHANTA MR. S ALIM	SC, ELEM. EDU

ADMISSION

31	WP(C)/3244/2021 B/O	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD MD E AHMED	SC, ELEM. EDU MS. M SARMAH (r-6,8) GA, ASSAM MR. M K SHARMA MR. P GOHAIN (r-6,8) MS. K BARUAH (r-6,8)
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FOR HEARING U/O XLI RULE II C.P.C.

32	RSA/98/2021 B/O	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus MD. NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	GA, ASSAM
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WITH

I.A.(Civil)/1695/2021
in RSA/98/2021

MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH
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ORDERS

33	I.A.(Civil)/1693/2021 B/O in CRP(IO)/353/2018 WITH CRP(IO)/353/2018	BAPPA GANGULY AND 4 ORS Versus TAPAN BARMAN AND ANR. BAPPA GANGULY AND 4 ORS Versus TAPAN BARMAN AND anr	MR. S P CHOUDHURY MR. S P CHOUDHURY MR M BEZBARUAH MR. A S DHILLON MR B DAS MR. A LAL	MR. R MAZUMDAR MR. R MAZUMDAR (R1, R2) MRS P RAI (R1, R2) MR H BEZBARUA (R1, R2) MR. U SARMA (R1, R2) MS. P K DEVI MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**ITEM NO. 8 HAVE ALREADY BEEN LISTED
ON 07-10-2021]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>JUDGEMENT</u>				
24	WP(C)/4133/2020	RUMI GOGOI AND 125 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
<u>WITHDRAWAL</u>				
25	W.P.(CrI.)/18/2021 B/O	RUSTANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR M J QUADIR MR S S ISLAM MS A BEGUM	GA, ASSAM
<u>MOTION</u>				
26	WP(C)/5358/2021	FORID UDDIN LASKAR AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, SSA
27	WP(C)/5441/2021	MD. JOYNAL ABEDIN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, SEC. EDU. SC, SEC. EDU.
28	WP(C)/5475/2021	MD. SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU.
29	WP(C)/5477/2021 B/O	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
30	WP(C)/5478/2021 B/O	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
31	WP(C)/5488/2021 B/O	MD. AMADADUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC, REVENUE

32	WP(C)/5490/2021	BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
33	WP(C)/5498/2021	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	SC, G U
34	WP(C)/5511/2021 B/O	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
35	WP(C)/5513/2021 B/O	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
36	WP(C)/5514/2021 MENTION FOR 07.10.2021	NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
37	WP(C)/5521/2021 B/O	NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 7 ORS	MR H TALUKDAR	SC, PNRD GA, ASSAM SC, AG SC, KARBI ANGLONG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/5204/2021 CAVT. NO.06282/021, FIXED, CONNECTED WITH ITEM NO. 1 OF DAILY CAUSE LIST	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA FOR CAVEATOR
ORDER (STAY VACATING)				
28	I.A.(Civil)/1694/2021 B/O in WP(C)/5103/2021 WITH WP(C)/5103/2021	THE BOARD OF DIRECTORS (BOD) AND ANR Versus JIBAN KRISHNA SAHA AND 8 ORS. JIBAN KRISHNA SAHA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR MR. J M A CHOUDHURY SC, CO OP
ADMISSION				
29	WP(C)/3754/2019 FIXED	ACHYUT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021

10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	Bail Appln./1937/2021 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, B/O	BABUL ALI KHAN Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
50	Bail Appln./2373/2021 B/O	MONI KR. DEORI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
51	Bail Appln./2687/2021 B/O	MD. MUSTAKIM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
MOTION (BA)				
52	Bail Appln./2804/2021 B/O	RAJU ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED	PP, ASSAM
53	Bail Appln./2807/2021 B/O	AJAY BHAR Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
54	Bail Appln./2811/2021 B/O	DILJAN DEURI Versus THE STATE OF ASSAM	MR. H S BORAH MR. D N BORAH	PP, ASSAM
55	Bail Appln./2813/2021	BARENYA RANJAN BORTHAKUR Versus THE STATE OF ASSAM	MR. T K MISRA MR. S K ROY	PP, ASSAM
56	Bail Appln./2817/2021 B/O	SITARAM GOUR AND 3 ORS. Versus THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM
57	Bail Appln./2818/2021	MD. SABIR AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
58	Bail Appln./2824/2021 B/O	HITESH ROY AND ANR. Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM

MOTION

59	AB/3113/2021 B/O	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. P BORA MR Z ALAM MS. S NAZNEEN	PP, ASSAM
60	AB/3294/2021 B/O	BABUL AHMED @ BABUL ALI Versus THE STATE OF ASSAM	MD S HOQUE MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
61	AB/3296/2021 B/O	DILIP KUMAR SINGH Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM

BAIL HEARING (BA)

62	Bail Appln./2279/2021 FIXED	MONI DAIMARI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
63	Bail Appln./2393/2021 B/O	MAHIMUDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
64	Bail Appln./2475/2021 FIXED	LILA SAIKIA Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM

ORDERS

65	I.A.(CrI.)/419/2021 B/O in Bail Appln./2447/2021 WITH Bail Appln./2447/2021	KANIKA DEKA AND ANR Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
		KANIKA DEKA AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
66	I.A.(CrI.)/420/2021 WITH LCR 3 FILES, B/O in CrI.A./445/2019 WITH CrI.A./445/2019	MD. IKRAMUL ALI @ KALTU Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
		MD. IKRAMUL ALI @ KALTU Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM

HEARING

67	I.A.(CrI.)/272/2021 WITH LCR 3 FILES, B/O in CrI.A./119/2021 WITH CrI.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
		ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF DIVISION
BENCH-I AND WILL SIT AGAIN AFTER RISING OF
THE DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME
PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**ITEM NOS. 32 AND 33 HAS BEEN TRANSFERED
TO COURT NO. 5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
61	Bail Appln./2706/2021	MD. SAMSUDDIN AND ANR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM	PP, ASSAM
<u>MOTION</u>				
62	AB/2680/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
63	AB/3312/2021 B/O	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA	PP, ASSAM
64	AB/3329/2021 B/O	SUSHANTA KUMAR SAHA Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
<u>ORDERS</u>				
65	WP(C)/3435/2020 (CONNECTED WITH ITEM NO. 50 IN THE DAILY CAUSE LIST) WITH I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
		JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
66	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.

67	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/260/2021 in WP(C)/4192/2020	DIPANKAR DUTTA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
68	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
69	WITH WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU. MR. M DUTTA (R-5) MR. K BORA (R-5)
70	I.A.(CrI.)/424/2021 B/O in AB/3039/2021 WITH AB/3039/2021	MARIAM AKHTER Versus THE STATE OF ASSAM ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
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7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
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10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/3006/2021	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
MOTION (BA)				
2	Bail Appln./2812/2021 B/O	SOMESWAR NATH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
MOTION				
3	AB/3202/2021	AMANUL HAQUE @ AMANUL ALI Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./2075/2021	KANAK G. MOMIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
5	Bail Appln./2236/2021 B/O	NIJAM ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
WITH				
6	Bail Appln./2471/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. T K MISRA MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	Bail Appln./2379/2021 B/O	DANESH ALI Versus THE STATE OF ASSAM	MR J C GAUR MR. U C DAS MR. S P SHARMA MS U SHARMA	PP, ASSAM
8	Bail Appln./2468/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. T K MISRA MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
26	Crl.Rev.P./360/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	MR.S C BISWAS MR.M K NATH MR.R MAZUMDAR MR. S BISWAS
	WITH Crl.M.C./737/2014 in Crl.Rev.P./360/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	
27	Crl.Rev.P./357/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	MR.S C BISWAS MR.R MAZUMDAR MR. S BISWAS MR.M N NATH
	WITH Crl.M.C./735/2014 in Crl.Rev.P./357/2014	PRASHANTA KUMAR BARUAH Versus M/S GUPTA HARDWARE PVT. LTD	MR.A BISWAS MR.R KALITA	
MOTION (BA)				
28	Bail Appln./2764/2021	BHASKAR TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
MOTION				
29	CRP/59/2021	ON THE DEATH OF ABDUR RAHMAN Versus LAKHI NESSA AND ANR	MR. R ALI MR. H A AHMED MR A S SK	
30	CRP(IO)/103/2021 B/O	AJIT ROY Versus THE UNION OF INDIA AND ANR	MR. S K GHOSH MS F AHMED	SC, NF RLY
ORDERS				
31	MACApp./322/2019 WITH LCR, B/O	SRI KAILASH KAKATI Versus SRI DIPU KUMAR DEKA AND 2 ORS.	MR. Z IQBAL MR D MONDAL MR. P SARMA	MR. R GOSWAMI MS. P BORTHAKUR

32	I.A.(Civil)/1668/2021 WITH LCR, B/O in MACApp./78/2021	MD. ABIDUL HAQUE BARBHUIYA Versus NATIONAL INSURANCE CO. LTD AND ORS.	MR. M TALUKDAR	
	WITH MACApp./78/2021	NATIONAL INSURANCE CO. LTD. Versus MD. ABIDUL HAQUE BARBHUIYA AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. M TALUKDAR (R-1)
33	I.A.(Civil)/1679/2021 in MACApp./234/2018(D/O), WITH LCR, B/O in MACApp./234/2018	NABA TALUKDAR Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. F	MR. S K GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
39	Crl.Rev.P./39/2021	MD. LAYEDUR RAHMAN SAHARIAH @ LAYADUR RAHMAN SOHORIAH Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
40	Crl.Rev.P./195/2021	ALI AKBAR SEIKH AND ANR. Versus UNION OF INDIA	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, NF RLY
MOTION				
41	Crl.Rev.P./231/2021 B/O	THANGNEIVAH BAITE Versus MD. FAIZAL HOQUE	MR. M K BORAH	
42	Crl.Pet./593/2021 B/O	SITESH DAS Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	PP, ASSAM
43	Crl.Pet./594/2021	SITESH DAS Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA	PP, ASSAM
44	Crl.Pet./597/2021 B/O	BHARATBHAI PATEL AND ANR Versus THE STATE OF ASSAM	MR G JALAN MR. R HAZARIKA	PP, ASSAM
ADMISSION				
45	Crl.Pet./165/2020	BHASKAR OJAH Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MS. M DEKA	MR. SHEELADITYA(R2) MS. M MEDHI MS. S DEVI (R-2) PP, ASSAM
ORDERS				
46	Crl.Rev.P./194/2021 FIXED	MISTU DAS Versus THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH MR. A AHMED K ZAMAN	PP, ASSAM
47	Crl.Pet./504/2021 FIXED	THE STATE OF ASSAM Versus MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR	PP, ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021
10)	MR B K SINGH	25-10-2021	To	29-10-2021
11)	MR. N J GOGOI	25-10-2021	To	31-10-2021